

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.393/2020**

**Dated Tuesday, the 08<sup>th</sup> day of September, 2020**

**PRESENT**

**Hon'ble SHRI.S.N. TERDAL, Judicial Member**

**Hon'ble SHRI.T.JACOB, Administrative Member**

S.Navapriya,  
GDS BPM,Pattamangalam BO,  
A/w Keelvelur SO,  
Nagapattinam 611 104.

... Applicant

By Advocate M/s.S.Arun

Vs

1. The Union of India,  
Rep., by Chief Postmaster General,  
O/o.the Chief Postmaster General,  
Tamil Nadu Circle, Chennai 600 002.

2.The Assistant Director,  
Recruitment,  
O/o.the Chief Postmaster General,  
Tamil Nadu Circle, Chennai 600 002.

3.The Postmaster General,  
Central Region, Trichirapalli 620 001.

4.The Superintendent of Post Offices,  
Nagapattinam Division,  
Nagapattinam 611 001. ... Respondents

By Advocate Mr.Su.Srinivasan

**(Order: Pronounced by Hon'ble SHRI.S.N. TERDAL, Member(J))**

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

"To direct the respondents to select her to the post of Postal Assistant notified for direct recruitment from among Gramin Dak Sevaks in Nagapattinam Postal Division vide Memo REP/4-4/2019 dated 05.08.2019 and pass such other orders as are necessary to meet the ends of justice."

2. Heard Mr.S.Arun for the applicant and Mr.Su.Srinivasan for the respondents on advance notice.
3. At the time of hearing, learned counsel for the applicant submitted that the applicant's representation dated 31.07.2020 has not yet been disposed of and that she is satisfied in case if a time bound direction is given for disposing of her representation. Accordingly, the present OA is disposed of with a direction to the respondents to consider the applicant's representation and pass a reasoned and speaking order as per law, within a period of two months from the date of issue of certified copy of this order.
4. The OA is disposed of as above.

**(T.JACOB)  
MEMBER (A)**

**08.09.2020**

M.T.

**(S.N. TERDAL)  
MEMBER(J)**